

DETAILS OF CRIMINAL CASES PENDING AGAINST MPs / MLAs
DISTRICT WISE FOR THE MONTH OF APRIL 2024

DISTRICT :NORTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	State of Goa versus Dayanand Ganesh Narvekar Dayanand Ganesh Narvekar	CC/111/S/2012	Trial
2.	1) State of Goa V/s 1) Dayanand Ganesh Narvekar 13 others Dayanand Ganesh Narvekar	CC/5/S/2014/A	Report
3.	State of Goa PI CB Ribandar V/s 1) Michael Lobo 2) Francis Veigas @ Franky 3) Dr Naraina Sinai Varde 4) Wilfred Aloysius Nicolau Joao Michael Lobo	CC/73/S/2016/A	Charge

4.	<p>1) Directorate of Enforcement Government of India- Through Rajesh Nair Assistant Director Panaji Zonal Office 1st Floor Jeevan Vishwas LIC building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Digambar Vasant Kamat 2) Shri Churchill Alemao</p> <p>Shri Digambar Vasant Kamat & Shri Churchill Alemao</p>	PMLA/1/2018	Report
5.	<p>1) Directorate of Enforcement Government of India - Through Sandeep Singh Assistant Director Panaji zonal Office 1st Floor Jeevan Vishwas LIC Building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Dayanand Narvekar 2) Vinod Atmaram Phadke 3) Shri Chetan Manju Desai 4) Shri Akbar Mulla</p> <p>Shri Dayanand Narvekar</p>	PMLA/1/2019	Steps
6.	<p>State of Goa - Through Police Inspector Crime Branch North Goa V/s 1) Mr. Churchill Alemao 2) Mr. Anand Wachasunder 3) Mr. James Andrew Mc. Clung 4) Mr. Satyakam Mohanty</p>	SPCC/6/2019	Report

	<p>5) Mr. Raichand Soni 6) Mr. Arthur D'Silva. 7) Louis Berger Group Inc 8) Mr. Digamber Kamat</p> <p>Shri Digambar Vasant Kamat & Shri Churchill Alemao</p>		
7.	<p>1) State of Goa(Crime Branch P.S) V/s 1) Shantaram Haldankar 2) Dyneshwar Naik 3) Ramakant Phal 4) Prakash Velip 5) Rajkumar Desai 6) Anand Naik Gaunkar 7) Avelino Marcos Dsilva 8) Dadi Naik 9) Mahesh Amonkar</p> <p>Prakash Velip</p>	CC/532/S/2022/A	Appearance
8.	<p>1) State of Goa(Crime Branch P.S) V/s 1) Prakash Velip 2) Rajkumar Desai 3) Ramakant Phal 4) Ladu Gaonkar 5) Sandesh Prabhu Chodnekar</p> <p>Prakash Velip</p>	CC/569/S/2022/A	Report

9.	1) State of Goa(Thr. C.B. P.S) V/s 1) Anant Shinde 2) Prakash Gawas 3) Dyaneshwar Gaonkar 4) Ramchandra Mule 5) Avelino D Silva 6) Prakash Velip 7) Rajkumar Desai 8) Prabhakar Gauns 9) Shrikant Naik 10) Dadi Naik 11) Mohanbhai Tandel 12) Rameshbhai Tandel 13) Mahesh Amonkar 14) Umesh Shirodkar 15) Vanita Khedekar(Expired) 16) Narayan Mandrekar Prakash Velip	CC/31/S/2023	Trial
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DISTRICT : SOUTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	Crime Branch v/s Francisco Xavier Pacheco. Francisco Xavier Pacheco @ Mickey	CC 209/S/2017/1	Report
2.	State thr. P.I. SIT Dona Paula, Goa. Digambar Kamat	Special Corruption Case 3/2019	Trial
3.	State of Goa thr. CID/CB v/s Mauvin Godinho & Ors. Shri Mauvin Godinho	Special Corruption Case 1/2022	Trial
4.	State (Fatorda Police Station) v/s Vijay Sardessai Vijay Sardessai S/o Jaivant Sardessai	CC 25/S/2022	Arguments
5.	Mormugao Police Station V/s	CC 55/P/2023	Appearance

	Sankalp Amonkar, Shradha Amonkar, Sandesh Mesta, Reshma Ravankar, Sarika Palkar, Bhavana Bhosle, Murari Bandekar, Nilesh Navelkar, Rekha Pacheco, Agnelo Pereira, Devendra Shetye, Jose fernendes, Dayaneshwar Gaonkar, Sandeep Haldankar, Shantaeram Paradkar, Rajan Wagh, Uday Naik, Sheshmani Chawdhari, Shivshankar Balutagi, Vepuri Venkatadri, Praveen Amonkar, Santosh alyekar, Pratik Palyekar, Suraj @ Balan Chodankar Sankalp Amonkar		
6.	State (Collem Police Station) V/s Rafique Latif, Rajesh Kerkar, Arvind Sharma, Sanjay @ Sameer Naik, Sukesh Pujari, Balram Gurav, Vishal Fadte @ Phadke Bhovar Solanki, Rajesh Fal Dessai. Rajesh Fal Dessai S/o Khushali Fal Dessai	CC 86/S/2022	Appearance
7.	Dy. Collector V/s Ganesh Chandru Gaonkar Ganesh Chandru Gaonkar	CC 234/P/2022	Report
8.	Dy. Collector v.s Subhash Phal Dessai Subhash Phal Dessai	CC 340/P/2022	Steps
9.	Dy. Collector	CC 341/P/2022	Steps

	v/s Subhash Phal Dessai Subhash Phal Dessai		
10.	Mormugao Police Station V/s Sankalp Amonkar, Shradha Amonkar, Sandesh Mesta, Reshma Revankar, Sarika Palkar, Bhavana Bho-sale, Murari Bandekar, Nilesh Navelkar, Rekha Pacheco, Agnelo Pereira, Devendra Shetya, Jose Fernandes, Dayaneshwar Gaonkar, Sandeep Hal-dankar, Shantaeram Paradkar Rajan Wagh, Uday Naik, Sheshmani Chaedhari, Shivshankar Balutagi, Vepuri Venkatadri, Praveen Amonkar, Santosh Palyekar, Pratik Palyekar, Suraj @ Balan Chodankar Sankalp Amonkar	CC 377/S/2022	Arguments
11.	Anil A Bandodkar V/s Francisco Xavier Pacheco Francisco Xavier Pacheco @ Mickey, S/o Late Mr. Joao Francis Pacheco	CC 519/NI/2022	Trial
12.	State thr. CBI, SCB, Mumbai V/S Atanasio Monserrate @ Babush Monserrate 2. Jennifer Monserrate	SCORS 4/2023	Trial

	Atanasio Monserrate @ Babush Monserrate / Jennifer Monserrate		
13.	State of Goa thr. Women PS v/s Atanasio Monserrate @ Babush Atanasio Monserrate @ Babush	SPCC POCSO 11/2023	Trial
14.	State of Goa thr. EOC PS, Panaji v/s Dayanand Narvekar Dayanand Narvekar	SCORS 6/2024	Appearance

